NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL. BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section /	Name of the Parties M/s. / Mr.
CP(CAA) No.16/ BB/2017	-	For Hearing	230/ 232	Arris India Pvt. Ltd.

NAME (IN CAPITAL) SL. NO.

& PHONE NUMBER REPRESENTATION TO WHOM **SIGNATURE**

SATI. P. JOHN SPJ Legy Advocade for patition

ORDER

Counsel for petitioner is present. Assistant from OL office is present. Counsel for petitioner reported that there is no comments on the OL report to be made by the petitioner company. No representation for ROC and RD. Till date he has not nominated any counsel to represent them. Counsel for petitioner informed that he had information that ROC has filed his report in the registry. Registry to put up if it is filed. Counsel for petitioner also filed synopsis. List it on 22/09/2017.

MEMBER(J)

MEMBER(T)